

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 128 of 2011

Dated: 19th March , 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. Lanco Kondapalli Power Limited **...Appellant (s)**

Versus

**Andhra Pradesh Power Co-ordination
Committee & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri &
Ms. Anusha Nagarajan

Counsel for the Respondent(s): Mr. P. Shiva Rao
Mr. K.V. Mohan &
Mr. Balakrishnan for APERC
Mr. Surbhi Sharma for R.2 – 6

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Counsel for the Respondent(s): Mr. K.V. Mohan &
Mr. Balakrishnan for APERC
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ORDER

Post the matter for further hearing on **28.03.2012**

**(Rakesh Nath)
Technical Member
ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**